GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO. 3007

ANSWERED ON 29.03.2022

COST OF PER UNIT SOLAR POWER

3007. SHRI SANJAY RAUT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the cost of solar power in the country right now is around ₹ 2.62 per unit, almost half of the per unit cost of electricity being produced by the recently operational Kudankulam nuclear power plant (₹ 4.10 per unit);
- (b) if so, the details thereof; and
- (c) the details of steps taken or proposed to be taken by Government to encourage solar power industry to produce more solar energy in the country?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) Solar power tariffs discovered in the last three bids issued by the Renewable Energy Implementing Agencies of the Ministry are Rs. 2.36/kWh (SECI: 1200 MW), Rs. 2.17/KWh (SECI: 1785 MW), and Rs. 2.25/kWh (NTPC: 190 MW).

(c): The Government has taken several steps to promote solar energy in the country. These include:-

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for setting up, operation and maintenance of RE projects.
